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SEPARATE PAGINO IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

NOTICE

The undermentioned issue of the *Orissa Gazette Extraordinary* was published during the week ending Wednesday, the 22nd March 1944:—

Sl. No.	Date of publication	Issued by	Subject
10	18th March 1944	Notification of the Government of India republished by the Department of Supply and Transport of the Provincial Government.	Revision of the maximum prices which may be charged by a dealer or producer in respect of brands of cigarettes and Vita brand of razor blades mentioned therein under Ordinance No. XXXV of 1943.

Copies of the *Gazette Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of the Gazette.

Subscribers to particular parts can obtain copies of the above *Gazette Extraordinary* on payment at the rate of Re. 0-1-0 for every 16 pages or a fraction thereof and postage according to weight.

S. H. KHAN

Publisher, Orissa Gazette

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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

OFFICE OF THE SECRETARY TO HIS
EXCELLENCY THE GOVERNOR
NOTIFICATION

The 18th March 1944

No. 1217-S.G.—Lieut. E. F. Boyle, lately an Aide-de-Camp on the personal staff of His Excellency the Governor of Orissa, is granted sick leave on full pay, as admissible under the Military Leave Rules, from the 1st May 1943 to the 3rd June 1943, both days inclusive.

By order of the Governor
V. E. DAVIES

Secretary to His Excellency the
Governor of Orissa

HOME DEPARTMENT
NOTIFICATIONS

The 20th March 1944

No. 1322-A.—Mr. B. Mukerji, I.C.S., Deputy Secretary to Government in the Supply and Transport Department, was granted leave on average pay for fifteen days under rules 77 and 81 of the Fundamental Rules, with effect from the 26th February 1944.

The 21st March 1944

No. 1365-A.—Mr. J. C. Mathur, I.C.S., Assistant Magistrate and Civil Supplies Officer in the district of Sambalpur, is appointed to be a Magistrate of the second class.

The 20th March 1944

No. 1324-P.—Mr. P. V. Bhaskaran, I.P., was granted leave on average pay on medical certificate from the 9th August 1943 to the 28th November 1943 under Fundamental Rules 77 and 81.

Notifications No. 13810-P.(C.), dated the 3rd July 1943 and No. 25753-P.(C.), dated the 17th November 1943, are cancelled.

The 21st March 1944

No. 1343-P.—Mr. F. F. P. Gill, I.P., Superintendent of Police, Koraput, is granted leave on average pay on medical certificate for eight months, with effect from the 16th March 1944, under Fundamental Rules 77 and 81.

The 21st March 1944

No. 1344-P.—The services of Mr. F. F. P. Gill, I.P., are replaced at the disposal of the Government of Bihar, with effect from the 16th March 1944.

The 21st March 1944

No. 1348-P.—Mr. W. H. W. Fisher, I.P., Assistant Superintendent of Police in charge of the Railway Security Force and Second-in-Command of the Emergency Police Force, is appointed to officiate temporarily as Superintendent of Police, Koraput.

The 21st March 1944

No. 1350-P.—Sri Srikanta Ghosh, Deputy Superintendent of Police, Cuttack, is appointed temporarily to hold charge of the Railway Security Force and to be Second-in-Command of the Emergency Police Force, vice Mr. W. H. W. Fisher, I.P., transferred.

The 22nd March 1944

No. 1370-P.—Khan Sahib Noor Mahammad, Deputy Superintendent of Railway Police, is granted leave on average pay for one month, with effect from the 10th April 1944, under rules 150, 155, 156 and 157 of the Orissa Service Code.

The 22nd March 1944

No. 1371-P.—Maulavi Muhammad Sayid, Inspector of Police, is appointed to officiate as Deputy Superintendent of Railway Police, vice Khan Sahib Noor Muhammad, granted leave.

By order of the Governor
J. BOWSTEAD

Chief Secretary to Government

The 20th March 1944

No. 1299-A.—The following notification, issued by the Government of Bihar in the Political and Appointment Departments, is republished for general information.

By order of the Governor
J. BOWSTEAD

Chief Secretary to Government

The 1st March 1944

No. 816-P.—The services of Mr. R. C. Stokes, I.P., are placed at the disposal of the Government of Orissa, with effect from the date on which he is relieved of his duties as Superintendent of Police, Ranchi.

By order of the Governor
P. T. MANSFIELD

Chief Secretary to Government

FINANCE DEPARTMENT NOTIFICATIONS

The 18th March 1944

No. 1676-F.—Mr. S. H. Khalandar, Junior Inspector of Co-operative Societies and lately appointed temporarily as a Supervisor of Textile, is appointed temporarily as an Assistant Circle Officer for the Small Savings Scheme, Orissa, with effect from the 31st January 1944 (afternoon), having jurisdiction of three districts—Cuttack, Balasore and Sambalpur.

The 18th March 1944

No. 1677-F.—Sri Kishore Chandra Das, Sub-Deputy Collector, whose services have been placed temporarily at the disposal of the Finance Department, is appointed temporarily as an Assistant Circle Officer for Small Savings Scheme, Orissa, with effect from the 25th February 1944 (forenoon), being the date of his taking over charge of duties in the new post. He will have jurisdiction of three districts—Puri, Ganjam and Koraput.

By order of the Governor
R. S. SWANN

Addl. Under-Secretary to Government

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT NOTIFICATIONS

The 22nd March 1944

No. 980-L.S.-G.—Lt.-Col. A. N. Chopra, I.M.S., Director of Health and Inspector-General of Prisons, Orissa, is granted leave on average pay under Fundamental Rules 77 and 81 for a period of two months, with effect from the 29th March 1944.

The 22nd March 1944

No. 981-L.S.-G.—Major R. T. Hicks, O.B.E., I.M.S., Civil Surgeon, Superintendent, General Hospital and Principal, Orissa Medical School, Cuttack, is appointed to act as the Director of Health and Inspector-General of Prisons, Orissa, vice Lt.-Col. A. N. Chopra, I.M.S., granted leave.

The 22nd March 1944

No. 982-L.S.-G.—Dr. P. C. Ray, M.B., L.M. (Dublin), Additional Civil Surgeon, Cuttack, is appointed to act, in addition to his own duties, as the Superintendent, Cuttack General Hospital and Principal, Orissa Medical School, for the period during which Major R. T. Hicks, O.B.E., I.M.S., is allowed to officiate as the Director of Health and Inspector-General of Prisons, Orissa.

By order of the Governor
S. DAS

Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATION

The 18th March 1944

No. 895-D.—In exercise of the powers conferred by clause (a) of by-law 33 of the By-laws of the Orissa Provincial Co-operative Land Mortgage Bank, Limited, the Governor of Orissa is pleased to nominate the officer and the person named below to be members of the Board of Directors of the said Bank until further orders:—

- (1) The Deputy Registrar of Co-operative Societies, Orissa.
- (2) Sri Harihar Mahapatra, M.A., B.L., Advocate, Cuttack.

By order of the Governor
P. C. DAS

Secretary to Government

LAW DEPARTMENT NOTIFICATIONS

The 21st March 1944

No. 1227-L.—It is hereby notified for general information that the Agent to the Governor, Ganjam Agency Tracts and the Agent to the Governor, Koraput, shall hereafter be designated as Agents to the Provincial Government.

The 21st March 1944

No. 1233-J.—In exercise of the powers conferred by section 14 read with the proviso to section 357 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased—

(a) to confer upon the persons mentioned in column 2 of the schedule below the powers of a Magistrate specified in column 3 in the district of Cuttack for a period of one year, with effect from the date of this notification, in respect of such cases as may be made over to them within the limits of the local area mentioned in the fourth column thereof; and

(b) to direct them to take down evidence in the English language.

SCHEDULE

Serial No.	Name	Powers	Local area
1	2	3	4
1	Rai Sahib Krishna Chandra Sen Gupta, M.A., B.Ed., Retired Headmaster, Cuttack, Training School.	III	Sadr subdivision
2	Dr. Harendra Lal Bose, M.B. ...	III	Ditto
3	Choudhury Radhanath Misra, Zamindar.	III	Ditto
4	Sri Shyam Sundar Das, Retired Head Assistant, Home Department, Orissa Secretariat.	III	Jajpur subdivision.
5	Khan Sahib Enamul Haque, Retired Deputy Superintendent of Police.	II	Kendrapara subdivision.

By order of the Governor
J. E. MAHER
Secretary to Government

PUBLIC WORKS DEPARTMENT NOTIFICATIONS

The 15th March 1944

No. 2783-E.—Sri Sankhali Sundar Samal, an officer of the Subordinate Engineering Service, is promoted to the rank of Assistant Engineer in the Orissa Service of Engineers, with effect from the 14th March 1944.

He will be on probation for one year.

By order of the Governor
A. E. GREEN

Secretary to Government

The 16th March 1944

No. 2853-E.—On return from leave, Sri Sitaram Padhi, Assistant Engineer, is posted to the charge of Sambalpur Subdivision under the Sambalpur Division.

A. E. GREEN

Secretary to Government

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS NOTIFICATIONS

The 16th March 1944

No. 2478-M.—Civil Assistant Surgeon Dr. Jalaluddin Ahmed, M.B., on completion of his second post-graduate training at the Prince of Wales Medical College, Patna, is reposted to the Government District Headquarters Hospital, Sambalpur, with effect from the 3rd March 1944.

The 16th March 1944

No. 2479-M.—Dr. Bimbardhar Pujari, M.B., B.S., temporary Civil Assistant Surgeon of the Government District Headquarters Hospital, Sambalpur, on being relieved by Civil Assistant Surgeon Dr. Jalaluddin Ahmed, is posted to that Hospital and placed on supernumerary duty, with effect from the 3rd March 1944, until further orders.

The 16th March 1944

No. 2524-M.—Dr. Gopal Chandra Pattanayak, M.B., B.S., Civil Assistant Surgeon of the Subdivisional Hospital, Angul, is granted earned leave for ninety days from the 26th September 1943 to the 24th December 1943, under rules 6 and 9 of the Orissa Leave Rules, 1939, credit leave on average pay for thirty days from the 25th December 1943

to the 23rd January 1944 under rules 30 and 33 *ibid*, unearned leave on private affairs for three months from the 24th January to the 23rd April 1944 under rule 11 *ibid* and extraordinary leave for seven days from the 24th April to the 30th April 1944 under rule 14 *ibid*.

This office notification No. 3505-M., dated the 29th October 1943, is hereby cancelled.

The 20th March 1944

No. 2613-M.—Civil Assistant Surgeon Dr. P. V. Jagannath Rao, M.B., B.S., on completion of his first post-graduate training at the Prince of Wales Medical College, Patna, is reposted to the Orissa Medical School as Lecturer in Materia Medica and Medical Jurisprudence, with effect from the 5th March 1944.

The 20th March 1944

No. 2614-M.—Civil Assistant Surgeon Dr. Brundaban Chandra Biswal, M.B., B.S., Lecturer in Materia Medica and Medical Jurisprudence, Orissa Medical School, on being relieved by Dr. P. V. Jagannath Rao, M.B., B.S., is posted to the General Hospital, Cuttack and placed there on supernumerary duty, with effect from the 5th March 1944, until further orders.

A. N. CHOPRA, LT.-COL., I.M.S.

*Director of Health and Inspector-General
of Prisons, Orissa*

**OFFICE OF THE INSPECTOR-GENERAL OF POLICE
NOTIFICATION**

The 20th March 1944

No. 595-C.—Notification No. 481-C., dated the 29th February 1944, granting leave to Sri Bholanath Pati, officiating Deputy Superintendent of Police, Rayaghada, is cancelled.

E. A. O. PERKIN

Inspector-General of Police, Orissa

**OFFICE OF THE COMMISSIONER OF
INCOME-TAX, BIHAR AND ORISSA
NOTIFICATION**

The 16th March 1944

No. B-VI-6/5 of 44—(a) Mr. K. P. Sinha, Income-tax Officer, Patna Circle, is posted to the Special Circle, Patna.

(b) Mr. A. L. Jha, temporary Income-tax Officer, Special Circle, Patna, is posted to hold charge of the Patna Circle.

(c) Mr. G. Misra, temporary Income-tax Officer, Special Circle, Patna, is posted as officiating Additional Income-tax Officer, Patna Circle.

(d) Mr S. M. Aleam, temporary Income-tax Officer, Patna Circle, is posted as officiating Income-tax Officer, Darbhanga Circle.

(e) Mr. G. Mahapatra, temporary Income-tax Officer, Singhbhum-Sambalpur Circle, is appointed as officiating Income-tax Officer of that Circle.

(f) Mr. S. R. Singh, temporary Income-tax Officer, Ranchi-Manbhum Sadr Circle, Murulia, is appointed as officiating Income-tax Officer of that Circle with headquarters at Ranchi.

(g) Mr. N. Kanungo, officiating Income-tax Officer, Darbhanga, is posted as Personal Assistant to the Commissioner of Income-tax, Bihar and Orissa, Patna.

Transfer of charges arising out of the above orders will take effect from the 1st April 1944.

R. W. A. ASHE
Commissioner

SUBORDINATE EDUCATIONAL SERVICE NOTIFICATION

The 29th February 1944

No. 3—Sri Phanindranath Das, an assistant master in the Balasore Zila School, is allowed leave on average pay on medical certificate for one month under rules 150, 155-57 and 163 of the Orissa Service Code, with effect from the 20th January 1944.

S. C. TRIPATHI
Director of Public Instruction, Orissa

CO-OPERATIVE SOCIETIES NOTIFICATION

The 19th March 1944

No. 2005—Whereas after the holding of an inquiry under sub-section (1), section 38 of the Madras Co-operative Societies Act, 1932, into the constitution, working and financial condition of the Berhampur Srirama Co-operative Society, Limited, bearing registration No. 9633 of the 25th February 1924 in the district of Ganjam, I am of opinion that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by sub-section (1), section 44 of that Act, I hereby cancel the registration of the said society.

And further, in exercise of the power conferred by sub-section (1), section 47 of the same Act, I hereby appoint the Assistant Registrar, Co-operative Societies, Berhampur Circle, to be liquidator of the abovenamed society.

S. C. ROY
*Deputy Registrar
Co-operative Societies, Orissa*